

Divisions and Region are located as under:

		<i>State</i>
<i>Divisional Headquarters</i>		
Sealdah	}	West Bengal
Howrah		
Asansol		
Dinapore	}	Bihar
Dhanbad		
<i>Regional Headquarter</i>		
Bilaspur		Madhya Pradesh

**RAILWAY WORKSHOPS**

\*59. **Shri U. C. Patnaik:** (a) Will the Minister of Railways be pleased to state which are the workshops being run by the Union Government for construction of locomotives and coaches?

(b) Which among such workshops were previously run by the different Railway Administrations and now in the different Zones?

(c) What facilities have been provided at these workshops for training technicians?

**The Minister of Railways and Transport (Shri L. B. Shastri):** (a) and (b). A statement giving the information is laid on the Table of the House. [See Appendix I, annexure No. 17]

(c) (i) Persons recruited as Apprentice Mechanics and Trade Apprentices are given practical training in these workshops for a period of 5 years according to a well defined programme. In some cases arrangements also exist for the students of technical schools being given practical training in the workshops.

(ii) Besides the categories mentioned above Government have recently agreed to give practical training to Engineering Graduates and Diploma holders from Engineering Institutions for a period of one year.

**तम्बाकू**

\*६०. श्री आर० एस० तिवारी : क्या साद्य तथा कृषि मंत्री यह बतलाने की कृपा करेंगे :

(क) भारत में तम्बाकू की पैदावार में उन्नति हो रही है या ज्वनति;

(ख) तम्बाकू पर कर की दर क्या है; और

(ग) यह कर वसूल करने का क्या ढंग है ?

**TOBACCO**

[\*60. **Shri R. S. Tiwari:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the production of tobacco in India is increasing or decreasing;

(b) what is the rate of duty on tobacco; and

(c) how this duty is collected?]

**The Minister of Food and Agriculture (Shri Kidwai):** (a) In the years immediately preceding the partition of the country the production of tobacco showed a general downward tendency. In the post-partition period the production of tobacco has gone up except in 1950-51 when on account of unfavourable weather conditions both the acreage and out-turn received a setback.

(b) A copy of the Central Excise Tariff Schedule on Tobacco is placed on the Table of the House. [See Appendix I, annexure No. 18.]

(c) The duty may be paid by the grower-curer himself, or he may transfer his produce by sale to a wholesale dealer without payment of duty. In the latter case, the wholesale dealer lodges the goods in a bonded warehouse and the goods may be retained in that warehouse or any other bonded warehouse for a period not exceeding 4 years and the duty is paid at the time of clearance for consumption.

**AGRICULTURAL RESEARCH INSTITUTES**

\*61. **Shri M. R. Krishna:** (a) Will the Minister of Food and Agriculture be pleased to state how many men have been trained in the Agricultural Research Institutes from 1949 to 1952?

(b) How many of them have been absorbed in Government Agricultural concerns?

**The Minister of Food and Agriculture (Shri Kidwai):** (a) Presumably the hon. Member is referring to the Indian Agricultural Research Institute at New Delhi. At this Institute,